

# NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No.133/230/HDB/2017
NAME OF THE COMPANY	Pyro BKP Telecom Consultants Pvt Ltd
NAME OF THE TRANSFEROR	
NAME OF THE TRANSFEREE	Pyro BKP Telecom Consultants Pvt Ltd
UNDER SECTION	230

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VS. Raju	Advocate	9848083415	Ish
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## ORDER

Heard, Mr.V.S.Raju, the Learned Counsel for the Petitioner, sought time for 3 days till 27-10-2017.

Case is posted to 27-10-2017.

Member (T)

Member (J)

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